

<b>CASES FILED, PENDING AND DISPOSED UNDER SECTION 7, 9 AND 10 OF IBC</b>						
<b>FROM 01.11.2017 TO 31.07.2024</b>						
<b>SECTION OF IBC, 2016</b>	<b>NO. OF CASES NUMBERED</b>	<b>NO. OF CASES PENDING (PRE ADMISSION)</b>	<b>NO. OF CASES PENDING (AFTER ADMISSION)</b>	<b>NO. OF CASES DISPOSED OF</b>	<b>NO. OF CASES ADJUDICATED [(4) + (5)]</b>	<b>% OF ADJUDICATION [(6) ÷ (2) × 100]</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
<b>Sec 7</b>	<b>11,372</b>	<b>1,001</b>	<b>2,314</b>	<b>8,463</b>	<b>10,777</b>	<b>94.8</b>
<b>Sec 9</b>	<b>23,335</b>	<b>1,403</b>	<b>2,363</b>	<b>20,794</b>	<b>23,157</b>	<b>99.2</b>
<b>Sec 10</b>	<b>794</b>	<b>175</b>	<b>308</b>	<b>448</b>	<b>756</b>	<b>95.2</b>
<b>Total</b>	<b>35,501</b>	<b>2,579</b>	<b>4,985</b>	<b>29,705</b>	<b>34,690</b>	

**Note:**

- 1. As on date the total sanctioned strength of Members including President is 63 out of which only 47 Members including President are in position.**
- 2. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.**
- 3. Further reconciliation is under progress due to minor discrepancies.**

Sd/-  
Deputy Registrar

Sd/-  
Joint Registrar

Sd/-  
Registrar